

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1501  
ANSWERED ON:13.12.2013  
REVIVAL OF MSMES  
Baitha Shri Kameshwar ;Patel Shri Devji

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any record of sick Micro, Small and Medium Enterprises seeking Central assistance for their revival in the country;
- (b) if so, the details thereof, State/UT-wise including Jharkhand and the assistance provided to such units during each of the last three years and the current year; and
- (c) the other schemes/ plans implemented/ being implemented by the Government for revival of such sick units in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)&(b): No, Sir. However, a statement showing state- wise position of sick Micro & Small Enterprises (MSEs) as maintained by Reserve Bank of India (RBI) is annexed. There are 4624 sick units in Jharkhand.

(c): The revised guidelines for rehabilitation of sick units in the MSE sector have been issued by RBI vide their circular RPCD.CO.MSME & NFS.BC.40/ 06.02.31/2012-13 dated November 1, 2012 which inter-alia provides:

(i) Introduction of handholding stage to prevent sickness.

(ii) Banks may decide on the reliefs and concessions for rehabilitation of viable/ potentially viable units based on their own Board approved policies.

(iii) The banks are to put in place a non-discretionary One Time Settlement scheme for recovery of non-performing loans for the MSE Sector, duly approved by the Board of Directors.

Small Industries Development Bank of India (SIDBI) has also introduced a Scheme for "Management/ Restructuring of Stressed Assets and Rehabilitation Scheme for MSMEs". The Scheme provides for relief and concessions (in the form of re-schedulement, reduction in rate of interest, funding of overdue/ future interest and waiver etc.) as well as need based additional financial assistance for revival of MSME sick units.